GOVERNMENT OF INDIA MINISTRY OF CULTURE

RAJYA SABHA UNSTARRED QUESTION NO-1780

ANSWERED ON-22/12/2022

UNPROTECTED HERITAGE MONUMENTS/SITES

1780. SHRI DAMODAR RAO DIVAKONDA

Will the Minister of CULTURE be pleased to state:-

- (a) the details of unprotected heritage monuments/sites in various parts of the State of Telangana;
- (b) whether Government provides funds for maintenance of unprotected heritage structures/monuments in the country; and
- (c) if so, the details thereof during each of the last three years and the current year for Telangana and if not, the reasons therefor?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G.KISHAN REDDY)

- (a) Archaeological Survey of India has documented 407 unprotected heritage monuments/ sites in various parts of Telangana as a part of its documentation process under National Mission on Monuments and Antiquities (NMMA).
- (b) & (c) Archaeological Survey of India is responsible for the maintenance of centrally protected monuments of the country. Funds are allocated for the maintenance of unprotected heritage structures/monuments in the country under "Restoration of Unprotected Monuments" and such works are taken up on a case to case basis. The Hyderabad Circle, Archaeological Survey of India (ASI) is in the process of identifying unprotected heritage structures for conservation and maintenance in the State of Telangana.
